

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal Nos. 136 of 2011,
167 of 2011, 162 of 2011**

Dated 29th October, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Appeal No. 136 of 2011

M/s. JSW Steel Ltd. Appellant (s)

Versus

**Karnataka Electricity Regulatory
Commission & Anr. Respondent(s)**

Appeal No. 167 of 2011

Gulbarga Electricity Supply Co. Ltd. Appellant(s)

Versus

M/s. JSW Steel Ltd. & Ors. Respondent(s)

Appeal No. 162 of 2011

**Chief Electrical Inspector
to Government, Bangalore Appellant(s)**

Versus

**Karnataka Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : **Mr. M.G. Ramachandran & Mr. Anand K. Ganaesan**

Counsel for the Respondent (s) : **Mr. Anantha Narayana with Mr. Mr. V.N. Raghupathy for R-2**

ORDER

Learned advocate for respondent no. 2 seeks time to file written note of arguments. Accordingly we fix **20th November, 2012** for filing written note of arguments by respondent no. 2.

(V.J. Talwar)
Technical Member

(Justice P.S. Datta)
Judicial Member

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